101

173-श्राई टी सी (पी एन)/90-93 दिनांक 4-7-91 द्वारा ग्रायात-निर्यात नीतियों में भव ग्रावस्थक संशोधन किए गए हैं। इनकी प्रतियां संसद पुस्तकालय में उपलब्ध 青

पुस्तकों तथां पत्निकाभ्रों के भ्रायात की अनुमति खुले सामान्य लाइसेंस के अंतर्गत देना जारी है।

# बिचेशी मुद्रा विनियमन प्रधिनियम (फेरा) का उल्लंघन करने वालों के विरुद्ध कार्यवाही

1141. श्री शंकर स्थाल सिंह: क्या वित्त मंत्री यह बताने की कृपा करेंग कि :

- (क) पिछले चार महीनों के दौरान "फेरा" के उपबन्धों से संबंधित कितने मामले सरकार के ध्यान में ग्राये हैं :
- (ख) सरकार ने इस संबंध में दोषी भ्यक्तियों के विरुद्ध क्या कार्यवाही की है?

वित्त मंद्रालय में राज्य मंत्री (श्री रामेश्वर ठाकर): (क) गत चार महीनों के दौरान दिनांक 1-3-91 से 30-6-91 1014 मामले पंजीकृत किए गए ।

(ख) इस प्रवधि के दौरान प्रवर्तन निदेशालय द्वारा 1216 मामले न्यायनिर्णीत किए गए, 480.14 लाख रुपए की शास्ति अधिरोपित की गई म्रोर (41.85 लाख र.) की भारतीय मद्रा तथा (52.46 लाख र०) की विदेशी को जब्त किए जाने के श्रादेश दिए।

### Import of Used pace makers

- 1142. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that pace makers retrieved from bodies in the United States are being imported into India as "New" for implantation in patients;

(b) if so, how many retrieved pace makers have been imported during the last four years, year-wise:

[30 JULY 19917

- (c) whether Government are aware that such practice is considered unethical by the people; and
- (d) if so, what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. D. K. THARA DEVI SIDDHARTHA): (a) No case of implantation of pacemakers retrieved from the bodies has come to the notice of the Government.

(b) to (d) Do not arise.

## Denotification of wildlife sanctuary at Dariaghat in Himachal Pradesh

#### 1143. CHOWDHRY HARI SINGH: SHRI SHIV PRATAP MISHRA:

Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether it is a fact that a Wildlife Sanctuary at Dariaghat near Shimla-Bilaspur highway in Himachal Pradesh was denotified for the construction of a Cement Plant in third week of May, 1991:
- (b) if so, whether the Government of Himachal Pradesh sought any permission from the Central Government before issuing the denotification: and
- (c) What arrangements are proposed to protect the wildlife of this sanctuary?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The Government of Himachal Pradesh, by their notification dated the 1st June, 1991, have denotified the Dariaghat Wildlife Sancturay Solan District, Himachal Pradesh.

- (b) No. Sir.
- (c) The information is being collected from the Government of Himachal Pradesh and will be laid on the Table of the House.

#### Amount of net internal borrowings

1144. SHRI ASHWANI KUMAR: Will the Minister of FINANCE be pleased to state:

- (a) what were the net internal borrowings as on the 31st March, 1991, 31st March, 1990 and 31st March. 1989; and
- (b) what were their sources, when those are due for repayment and what are the rates of interest on these borrowings?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE):
(a) The net internal market borrowings of the Central Government outstanding at the end of 31st March, 1989, 1990 and 1991 were as follows:

(Rs. crores)

Outstanding at the end of 31st March

1989 1990 1991 (RE)

Market loans (including loans in course of repayment) 55161 62565 70565

(b) According to Reserve Bank's Report on Currency & Finance 1989-90, the major owners of the Central Government securities at the end of March 1989 were:

	Percentage to the total
Reserve Bank of India .	20.1
Scheduled commercial banks	52.2
Life Insurance Corporation	12.5

The dates of maturity of the loans and the rates of interest on them are given at pages 46—48 of the document Receipts Budget 1991-92 (July '91), which was presented to Parliament alongwith other Budget documents on 24th July, 1991.

#### Present value of the rupee

1145. DR. YELAMANCHILI SIVA-JI: Will the Minister of FINANCE be pleased to state:

- (a) what is the present value of the rupee in relation to that at the end of 1947; and
- (b) what is its present value in relation to US \$ and the British £ and how the Indian rupee compared with these currencies at the end of 1947?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The present value of the rupee measured as the reciprocal of the Consumer Price Index (CPI) for Industrial Workers, in relation to Re. 1-100 paise in 1947, works out to 7.16 paise in May, 1991 (latest available).

(b) The present value of the Indian rupee in relation to US \$ and the £ Sterling as on July 24, 1991 the latest date for which the rates are available, and that in 1947 is given in the table below:

Rs. Per Unit Foreign Currencies

	Currencies		
Date/Year	US Dollar Pound St.		
July 24, 1991 . (Closing Middle Ra	ite)	25.7533	43.38
1947 (Par Val ue)	•	3,3085	13.33

## Visit of British Secretary of State for Trade and Industry

1146. DR. YELAMANCHILI SIVA-JI: Will the Minister of COMMERCE